

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-17/2004/12207/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati, the 19<sup>th</sup> Dec  
November, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJK/I-5/2020/2163 Dated 15.12.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle on 17.12.2023**. Further, the Sub-Divisional Judicial Magistrate (S), Kokrajhar will be in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC. VII-17/2004/12208/A, dated** , 19-12-23

Copy to:

✓. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*